

12.02 hrs.

## PAPERS LAID ON THE TABLE

NOTIFICATIONS UNDER INDUSTRIES (DEVELOPMENT AND REGULATION) ACT 1951 AND A COPY OF PETROLEUM (THIRD AMENDMENT) RULES, 1982

THE MINISTER OF INDUSTRY AND STEEL AND MINES (SHRI NARAYAN DATT TIWARI) : I beg to lay on the Table:—

(1) A copy of the Notification No. S.O. 648 (E) (Hindi and English versions) published in Gazette of India dated the 4th September, 1982 regarding extension of period of take over of management of Messrs India Belting and Cotton Mills Limited, Serampore, West Bengal, beyond five years under sub-section (2) of Section 18AA of the Industries (Development and Regulation) Act, 1951.

(2) A copy of the Notification No. S.O. 649 (E) (Hindi and English versions) published in Gazette of India dated the 4th September, 1982 regarding extension of period of take over of management of Messrs Krishna Silicate and Glass Works Limited, Calcutta, beyond five years under sub-section (2) of Section 18AA of the Industries (Development and Regulation) Act, 1951. [Placed in Library See No. LT-5478/82].

(3) A copy of the Petroleum (Third Amendment) Rules, 1982 (Hindi and English versions) published in Notification No. G.S.R. 661 in Gazette of India dated the 7th August, 1982 under sub-section (4) of section 29 of the Petroleum Act, 1934. [Placed in Library. See No. LT-5479/82].

REVIEW ON AND ANNUAL REPORT OF NATIONAL ALUMINIUM COMPANY

LTD BHUBANESHWAR FOR THE PERIOD ENDED 31ST MARCH, 1982

THE MINISTER OF INDUSTRY AND STEEL AND MINES (SHRI NARAYAN DATT TIWARI) : Sir, on behalf of Shrimati Ram Dulari Sinha, I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :—

(1) Review by the Government on the working of the National Aluminium Company Limited, Bhubaneswar, for the period ended 31st March, 1982.

(2) Annual Report of the National Aluminium Company Limited, Bhubaneswar, for the period ended 31st March, 1982 along with the Audited accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library See No. LT-5480/82].

12.03 hrs.

# COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

## FIFTH REPORT

SHRI G. LAKSHMANAN (Madras North) : Sir, I beg to present the Fiftieth Report (Hindi and English versions) of the Committee on Private Members' Bills and Resolutions.

(Interruptions)\*\*

MR. SPEAKER : Nothing goes on record. I have not allowed anybody.

(Interruptions)\*\*

PROF. MADHU DANDAVATE (Rajapur) : Sir, I want to request you : Can you kindly tell us which the rules under which

\*\*Not recorded.